

North Bihar. I belong to that area. There is also a Sugarcane Development Centre. There is only a sugar mill worth the name of industry and its condition is very deplorable. Does the Government propose to open a Sugarcane Development Research Centre at Jeeradei, the birth place of Dr. Rajendra Prasad.

SHRI BHAJAN LAL: Mr. Speaker, Sir, as you have rightly said, Bihar is a very large State and its land is very good and fertile. If water resources could be made available there, either from underground or by canal, then there can be large scale production. The Government of India is studying the situation as to what could be done. There are proposals to instal tubewells also. We want that more and more tube wells should be installed in the State so that water could be made available. He has desired to know if there is any proposal to open a sugarcane centre after the name of Dr. Rajendra Prasad. in this connection I would like to state that the Agricultural University is after the name of Dr. Rajendra Prasad and research work on sugarcane is already being done in it.

DR. G.S. RAJHANS: Mr. Speaker, Sir, the problem is that we are ruined by excessive water in North Bihar. There is no scarcity of water. Waters of all the rivers originating from Nepal pass through this area and as a result thereof floods occur every year and we are ruined by flood waters. Please take some measures so that we can protect ourselves from the havoc of water. We do not need water. It should be checked in Nepal itself.

MR. SPEAKER: It is certain that water is required but to a reasonable level.

DR. G.S. RAJHANS: In reply to this question, the hon. Minister said that

[English]

" Whether Government propose to open more such units in the near fu-

ture; and (b) if so, by what time and the places identified for the purpose?"

[Translation]

He said that the question did not arise. I would like to ask the hon. Minister whether there are proposals to open such centres in other parts of the country, if so why cannot they be opened in Bihar.

SHRI BHAJAN LAL: They are already opened in Bihar. Out of 26 Agriculture Universities in the country, two are in Bihar, as has already been stated in the reply. He has said that there is abundant water in Bihar but it is not properly utilised. That is why people fall victims of the floods. We want that this water should be utilised. It will be possible only when canals are taken out by constructing dams on the rivers, like the Bhakhara dam and water is utilised for irrigation of fields of the farmers.

[English]

Ice and Cold Storage facilities In Coastal Areas of Tamil Nadu

*412. SHRI P. R. S. VENKATESAN: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether there is any proposal to establish ICE and Cold storage facilities in coastal areas of Tamil Nadu to give a boost to the Fishing Industry there; and

(b) if so, when and where these cold storages are likely to be established?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI JAGDISH TYTLER): (a) The Ministry of Food Processing Industries have no proposal for establishing Ice and cold storage facilities in the central public sector in the coastal areas of Tamil Nadu State.

(b) Does not arise.

SHRI P.R.S. VENKATESAN: Mr. Speaker, Sir, Tamil Nadu has a long coastal area where plenty of marine products are available. Apart from this, in Nilgiris, Coimbatore and Salem districts lot of fruits are available. I would request the hon. Minister to establish in future ice and cold storage plants there. Apart from this, whether any technology has been developed indigenously or identified from foreign countries to modernise the existing cold storage.

SHRI JAGDISH TYTLER: It is true that nearly 30% of vegetables fruits and fish are going waste because we do not have proper cold storage facilities. Recently, in the Budget also, the Finance Minister has given some concession so that we could encourage cold storage industry. We are doing everything possible to encourage foreign collaborations. People who are coming from outside can come out with new technology so that we can have more chains of cold storage in the country.

PROF. P. J. KURIEN: You should construct cold storages instead of giving encouragement.

SHRI P.R. S. VENKATESAN: Like Mother Dairy air-conditioning plant for vegetables and fruits, is there any proposal to establish such facilities in Tamil Nadu?

SHRI JAGDISH TYTLER: No, Sir.

SHRI SITARAM J. GAVALI: I believe that Government have a chartered policy for deep sea fishing. I want to know from the hon. Minister what is the new policy for deep sea fishing?

SHRI JAGDISH TYTLER: It is true that we have come out with the new chartered policy which has six major points.

We will allow permission for a maximum period of two years for the deep sea fishing. Maximum vessels to be chartered by one application will be 10. The security amount will be Rs. one lakh per vessel subject to a minimum of Rs. 3 lakhs per company. The

Indian company should get a minimum share of 20% of the catch value of the prevailing international market price. At least 25% of the crew are to be Indian citizens and Indian company should obtain from the foreign collaborator bank guarantee for advance cash payment towards 20% value of the catch per vessel per voyage, which shall be invoked by them in the event of fleeing away of the chartered vessel.

SHRI GOPAL K. TANDEL: I would like to know from the hon. Minister what is the Government policy regarding joint venture in deep sea fishing?

SHRI JAGDISH TYTLER: We have come out with the joint venture policy. I have the details. I would like to inform the Hon. Members, through you Sir, that foreign collaborators under the joint venture could be permitted in deep sea fishing, processing and marketing of fish and fishery products. The joint venture company would purchase vessels in the beginning either on deferred payment to be made over a period of 3 to 5 years, after the value of the catch to be exported, or by outright purchase by depositing 5 to 10% of the issue cost of the vessels. The vessel shall be registered in India and shall fly the Indian flag.

Initially 50% of the crew may be foreigners. But this should be cleared off within a period of 3 to 5 years with 100% indigenisation. The number of vessels to be acquired will be limited to six, relaxable in case of cooperatives and State corporations.

Reservation for Sports persons in Professional Courses

413. **SHRI N. DENNIS:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any reservation in professional courses of study for sports persons;

(b) if so, the details thereof; and